

**FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NBCC INTERNATIONAL LIMITED

1.	Name of corporate person	NBCC International Limited
2.	Date of incorporation of corporate person	05/07/2017
3.	Authority under which corporate person is incorporated/registered	Registrar of Companies (NCT of Delhi)
4.	Corporate Identity Number / Limited Liability Identity number of corporate person	U45309DL2017GO320210
5.	Address of the registered office and principal office (if any) of corporate person	Shop No.25/4, NBCC Place, Pragati Vihar, Bhisam Pitamsh Marg, South Delhi, New Delhi -110003
6.	Liquidation commencement date of corporate person	26/09/2022
7.	Name, address, email address, telephone number and the registration number of the liquidator	Name : Monika Agarwal Address: 205, Chopra Complex, 8, Preet Vihar Community Centre, Delhi-110092 Email: liquidator.nil@gmail.com Gacmonika.agarwal@gmail.com Mobile No.: +91-9873924087 IBBI Registration No. IBBI/PA-001/P-P01137/2018-19/11886
8.	Last date for submission of claims	25/10/2022

Notice is hereby given that the NBCC International Limited has commenced voluntary liquidation on 26/09/2022.

The stakeholders of NBCC International Limited are hereby called upon to submit a proof of their claims, on or before 25/10/2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 30/09/2022

Place: Delhi

Sd/-
Monika Agarwal